## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 68/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Sabar Export (I) Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

NAUIN PAHWA

Adv.

AHHones

## ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.

MEMBER JUDICIAL

Dated this the 29th day of May, 2017.